

घर 6 महोमे घभी और बाकी हैं। उस में
घर भी ज्यादा चोरियां होंगी। इस के
बारे में कोई बात नहीं कही है और बर्कस
के बारे में कहा कि इन को इतना देना
पड़ा। यह रेलवे बजट जो है उस में जनता
घर बर्कस के घन्दर झगड़ा लगाने की बात
कही गई है। कहां तो बोस्ती की बात
कहनीं चाहिए थीं और कहां झगड़े की बात
कही गई है। एक तो देना पड़ा है और पै
कमीशन की रिपोर्ट निकलेगी तो घर देना
पड़ेगा। घाप घपनी कमजोरियां और घपने
दिवालियेपन को सेल्फ-क्रिटिकली नहीं देखते,
उस की समालोचना नहीं करते।

MR. DEPUTY-SPEAKER: He may
continue on Monday.

Now we take up Private Members'
Business. There is a motion by Shri
Parashar.

15.00 hrs.

COMMITTEE ON PRIVATE MEM-
BERS' BILLS AND RESOLUTIONS
TWENTY-THIRD REPORT

PROF. NARAIN CHAND PARA-
SHAR (Hamirpur): I beg to move:

"That this House do agree with
the Twenty-third Report of the Com-
mittee on Private Members' Bills
and Resolutions presented to the
House on the 28th February, 1973."

MR. DEPUTY-SPEAKER: The
question is:

"That this House do agree with
the Twenty-third Report of the Com-
mittee on Private Members' Bills
and Resolutions presented to the
House on the 28th February, 1973."

The motion was adopted

15.01 hrs.

RESOLUTION RE: LAND REFORMS
IN THE COUNTRY—Contd.

MR. DEPUTY-SPEAKER: Now we
take up further discussion of the
following Resolution moved by Shri
A. K. Gopalan on the 8th December,
1972:

"This House calls upon the Cen-
tral Government to recommend to
all the State Governments to enact
effective land reforms before the
26th January, 1973, through which
the land monopoly of landlords is
broken, all the exemptions are done
away with and ceiling is fixed in
such a way so that sufficient land
is made available for distribution
to the agricultural workers and
poor peasants."

Before that, there is a formal
amendment given notice of By Shri
A. K. Gopalan. Would he like to
move it?

SHRI A. K. GOPALAN (Palghat):
I move:

"That in the Resolution,—
for "26th January, 1973"
substitute "30th May, 1973" (6)

MR. DEPUTY-SPEAKER: On the
last occasion, Mr. Bhogendra Jha was
on his legs. Is he here?..No, he is
not here. Shri E. R. Krishnan.

*SHRI E. R. KRISHNAN (Salem):
Hon Mr. Deputy Speaker, Sir, on be-
half of my party, the Dravida Mune-
tra Kazhagam, I rise to say a few
words on the Resolution on Land
Reforms moved by my hon. friend,
Shri A. K. Gopalan.